

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.03.2020 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1043- 1044 of 2019	Rajesh Verma Vs. Vani Biochem & Anr.	V. Sridhar Reddy	Ateeqriya Bhatia (R1 & 2)
2.	Comp. App (AT) (Ins) No. 96 of 2020	D.S. Reddy Vs. Eco Drilling Fluids Pvt. Ltd. & Ors.	Mukesh Rana	Prachi Johri

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. With	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2
4.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1
5.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd.	Vipul Ganda	Nikhil Kohli
6.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand- R1 S.K Singh-R2
7.	Comp. App. (AT) (Ins) No. 1295 of 2019	Ricoh Thermal Media Asia Pacific Pvt. Ltd. Vs. Efficient Data Pvt. Ltd.	Kamal	
8.	Comp. App. (AT) (Ins) No. 1394 of 2019	Deep Polymers Ltd. Vs. Bonus Plastics Pvt. Ltd. & Ors.	T Sundar Ramanathan	Sumesh Dhawan- R1 Abhishek Anand- RP
9.	Comp. App (AT) (Ins) No. 1484 of 2019	Punjab National Bank Vs. State Bank of India & Anr.	Hashmat Nabi	Ankur Mittal- R1 Abhishk Anand- R2
10.	Comp. App (AT) (Ins) No. 04 of 2020	Anju Industries Vs. Supervising Agency of Rishi Ganga Power Corporation Ltd.	S P Singh Chawla	

11.	Comp. App (AT) (Ins) No. 195 of 2020	K. Kappuswamy & Anr. Vs. G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & Ors. With	S. Santanam Swaminadhan	G. Ananda Selvam Dinkar Singh-R3
12.	Comp. App (AT) (Ins) No. 196 of 2020	K. Kappuswamy & Anr. Vs. G.V. Ravikumar, Liquidator of Thirupur Suriya Textile Pvt. Ltd. & Ors.	S. Santanam Swaminadhan	G. Ananda Selvam Dinkar Singh-R3
13.	Comp. App. (AT) (Ins) No. 274 of 2020	Amit Bharana Vs. Gian Chand Narang Resolution Professional for Apex Buildsys Ltd.	Apoorv Agarwal	Abhishek Anand- R1
14.	Comp. App. (AT) (Ins) No. 291 of 2020	Nitin Sharma Vs. Gain Chand Narang Resolution Professional for Apex Buidsys Ltd.	Apporv Agarwal	Abhishek Anand
15.	Comp. App. (AT) No. 355 of 2019	Sarada Prasad Rath Vs. Registrar of Companies, Odisha	Sameer Gupta	
16.	Comp. App (AT) No. 25 of 2020	Nirej V. Paul & Anr. Vs. The Canning Industries Cochin Ltd. & 16 Ors.	Asish Mohan	Srikant Mohan
17.	Comp. App (AT) No. 26 of 2020	Express Publications (Madurai) Ltd. Vs. Asianet News Network Pvt. Ltd. & Ors.	Abhay Anand Jena	

For Hearing

18.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
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By Order

**-sd/-
Registrar**